

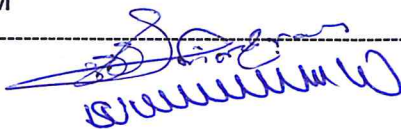
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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No.101/ BB/2017	-	Admission	Rule-6 of IB	D.S. Dutta Vs Vasoo Builders Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. NARENDRA KUMAR E H. R. Sri naga Prasa	Petitioner D.S. DUTTA — do —	

Counsel for petitioner is present. The matter is listed today for admission. Registry has raised some objections. Petitioner counsel to comply the objections.

List it on 12.10.2017.

  
MEMBER (J)